

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.04.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 88/2024 in Comp App (AT) (CH) (Ins) No. 26/2024 IA No. 89/2024	M/s. SbeeCables (India) Limited Vs C A Mahalingam Sureshkumar, Liquidator of M/s. EasunReyrolle Ltd. (in Liquidation)	Mr. Sriram Venkatavaradan	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 113/2024 Delay in representation IA No. 308/2024 For Stay IA No. 307/2024	Mr. Satheesh Babu VK Vs State Bank of India WITH	Mr. Shivshankar R Panicker	
3	Comp App (AT) (CH) (Ins) No. 114/2024 Delay in representation IA No. 310/2024 For Stay IA No. 309/2024	Mr. Saleesh K Satheesh Vs State Bank of India	Mr. Shivshankar R Panicker	
4	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024 Delay in representation IA No. 81/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	

5	Comp App (AT) (CH) (Ins) No. 44/2024 For Condone Delay IA No. 134/2024	Government of Tamil Nadu Commercial Taxes and Registration Dept Rep by Asst. Commissioner (ST) Vs Mr. VS Sowrirajan, Liquidator of M/s Vijai Mahalakshmi Spinning Mills India Pvt. Ltd.	Mr. B Vijay	
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For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
8	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
9	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

11	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
12	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
13	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
14	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	IA No. 264/2023 (To implead) In Comp App (AT) (CH) (Ins) No. 61/2021	D.V. Satyanarayana Vs NV Rama Raju & 5 Ors.	Mr. R Abdul Mubeen	Ms. Deepika Thakur- R5

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA (AT) No. 269/2021 (CA (AT) No. 44/2020 For Exemption IA No. 793 & 794/2020 For Stay IA No. 795/2020)	P. Lakshmi & Anr. Vs Shyam Sunder Agarwal & 6 Ors. WITH	Mr. B Shraavanth Shanker	Mr. Angad Mehta
17	TA (AT) No. 75/2022 (CA (AT) No. 45/2020 For Exemption IA No. 796/2020 For Stay IA No. 797/2020)	Mancherial Cement Co. Pvt. Ltd. & Anr. Vs Shyam Sunder Agarwal & 5 Ors. WITH	Mr. D Abhinav Rao	Mr. Angad Mehta
18	TA (AT) No. 271/2021 (CA (AT) No. 46/2020 For Exemption IA No. 799/2020 For Stay IA No. 800/2020)	M/s Mancherial Cement Co. Pvt. Ltd. & Anr Vs Shyam Sunder Agarwal & 5 Ors.	Mr. D Abhinav Rao	Mr. Angad Mehta

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019)	Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors.	Mr. S. Gopinathan	Mr. K. Moorthy
20	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No. 130/2024 For Exemption IA No. 131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH	Ms. Divya Ganapathy	M/s Khaitan & Co-R1 Mr. Piyush Mishra R2

21	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No. 133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signa tory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr.	Ms. Divya Ganapathy	M/s Khaitan & Co- R2
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 328/2023	Anil Kumar Ojha Vs CS C Ramasubramaniam	Mr. Anil Kumar Ojha	
23	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. KR Jinan	Mr. PS Ganesh- R1
24	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	
25	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers &10 Ors	Mr. Yogesh Jagia	Ms. Rithika Reddy- R6- R8
26	Comp App (AT) (CH) No. 118/2023 Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs M/s Sanghi Poly Zips Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Ms. Rithika Reddy- R6- R8
27	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors WITH	Ms. Tahura Anzar	Mr. ML Ganesh-R1
28	Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29	Comp App (AT) (CH) No.48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd. WITH	D. Peruman Saranyan	Mr. AR Ramanathan
30	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd. WITH	Mr. Kausik Chatterjee	Mr. AR Ramanathan
31	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
32	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd. WITH	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
33	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd.	Mr. Kausik Chatterjee	Mr. AR Ramanathan
34	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd.	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
35	TA (AT) No. 167/2021 (CA (AT) (Ins) No. 355/2020)	M/s PP Bafna Ventures Pvt Ltd. Vs M/s KVR Industries Pvt Ltd.	Ms. Malvika Kapila Kalra	

36	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Ms. Kajal Bhatia	Mr. R Subramanian- R1 Mr. ML Ganesh-R2
37	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop
38	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors.	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicke- R1 & R2 Mr. Vinod PV- R3 & R4
39	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8
40	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416 & 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1/Liquidator Mr. Bhagavath Krishnan- R2
41	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023 For Directions IA No. 161/2024	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr. WITH	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners Ms. Anusha Peri R1 Ms. Elamathi- R2

42	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jose Jacob Mr. Jerin Asher Sojan	M/s Tatva Legal
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02:00 pm

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
2	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
3	Res App No. 03/2023 in CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No. 667/2023 Leave to file IA No. 666/2023 Delay in re-filing IA No. 665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara & 2 Ors	Mr. Dinesh R Shenoy	
4	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No. 536/2023 For Stay IA No. 537/2023 To Dispense with IA No. 538/2023 Leave to file IA No. 535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	Mr. K Ravindranath	Ms. D Sangamithra- R1 Mr. Anirudh Krishnan- R2 Mr. Ashwin Shanbhag- R4 Ms. Keerthi Kiran Murali- R5
5	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr. WITH	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2

6	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1 Ms. Aparajitha Vishwanath- R2
7	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Exemption IA No. 1433/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. Santosh Ukkur	Mr. T Sundar Rajan R2 M/s K Surendar and Chenthoori Pugazhendhi- R3

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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